DEVELOPMENT SOURCE BHAGEY GOBARDHAN): (a) to (c) The news items in question did not come to the notice of the Government earlier because they were published in local newspapers. Such matters are considered by the Board of Governors of the Institute which is fully autonomous However, the criminal case of alleged violation of Bihar Shops and Establishment Act by the Director of the Institute was brought to the notice of the Government This matter still being subjudice, question of instituting an enquiry by the Government does not arise

12 00 Noon

PAPERS LAID ON THE TABLE

MR CHAIRMAN Now papers to be laid on the Table

The Deputy Chairman the าก Chair.1

Report and Accounts (1988-89) of the Sports Authority of India, New Delhi and related papers

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) Madam, I lay on the Table a copy each (in English and Hindi) of following papers.-

- (1) Annual Report and Accounts of the Sports Authority of India, New Delhi, for the year 1988-89, together with the Audit Report of the Accounts
- (11) Statement by Government accepting the above Report.
- (111) Statement giving reasons for the delay in laying the papers mentioned at (i) above

[Placed in Library, See No LT-1619/91 for (1) to (111)]

- I. Report and Accounts (1989-90) of the Neyveli Lignite Corporation Ltd , Neyveli (Tamil Nadu) and related papers.
- II. Report and Accounts (1989-90) of the Indian Renewable Energy Development Agency Ltd., New Delhi and related papers.

ऊर्जा मंत्री (श्री कल्याण सिंह कालवी): महोदया मैं निम्नलिखित पत्न सभा पटल 'पर' रखता' हू.——

- I. कम्पनी अधिनियम. 1956 की धारा 619क की उन्धा। (1) के ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रग्रेजी तथा हिंदी मे) :-
- (i) 1989-90 के वर्ष के लिए नेवेली लिग्नाइट कारपोरेशन लिमिटेड, (तमिलनाडु) नेवेली का चौतीसवा वार्षिक प्रतिवेदन ग्रौर लेखे, पर लेखापरीक्षाको के प्रतिवेदन उस पर भारत के नियनक महालेखा-परीक्षक की टिप्पणियो सहित
- (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय मे रखी गई। (i) ग्रौर (ii) के लिए देखिए स. एल.टी 1908/91
- Π . निम्नलिखित पत्नो की एक-एक प्रति (भ्रंग्रेजी भ्रौर हिन्दी मे):-
- (i) 1989-90 के वर्ष के लिए इंडियन रिन्युएबल इनर्जी डेवलपमेट एजेन्सी लिमिटेड, नई दिल्ली का तीसरा वार्षिक प्रतिवेदन ग्रौर लेखे लेखाम्रो पर लेखा परीक्षको के प्रतिवेदन सहित ।
- (ii) एजेसी के कार्यकरण की सरकार .द्वारा समीक्षा । पुस्तकालय मे रखी ्गई । (\mathbf{i}) भ्रौर (\mathbf{ii}) के लिए देखिए स. एल. टी. 1907/91]
- I. Report and Accounts (1989-90) of the Bharat Petroleum Corporation Limited, Bombay and related papers.
- II. Report and Accounts (1989-90) of the Indian Oil Corporation Ltd., Bombay and related papers.
- III. Report and Accounts (1989-90) of the Hindustan Petroleum Corporation Limited, Bombay and related papers.
- IV. Report and Accounts (1989-90) of the Madras Refineries Limited, Madras and related papers.